NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

Appeal No. 192/252/ND/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Shri Madan Real Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Ms. Manisha Gupta, PCS

ORDER

Notice to the ROC as well as to the Income Tax Department through Standing Counsel, returnable on 8th December, 2017. Dasti as

well.

C-D

(S. K. Mohapatra) Member (T) (Ina Malhotra) Member (J)